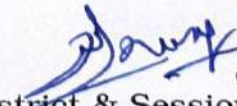


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 13.07.2021**

MORNING SESSION	
<p style="text-align: center;"><u>HEARING</u></p> <p>1. Misc.123/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>2. R.A.68/2020 3. R.A.175/2020 4. M.A.120/2020 5. A.P.13/2020 6. A.P.39/2020 7. A.P.41/2020 8. R.A.269/2020 9. R.A.15/2021 10.R.A.22/2021</p>	<p style="text-align: center;"><u>SUMMONS</u></p> <p>11. S.C.59/2020 12. S.C.28/2021</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>13. CrI.A.31/2020</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>14. S.C.127/2016 15. S.C.166/2018 16. S.C.153/2019 17. S.C.196/2019</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>18. S.C.263/2018</p> <p style="text-align: center;"><u>CHARGE</u></p> <p>19. S.C.79/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>20. S.C.245/2013</p>
AFTERNOON SESSION	
<p style="text-align: center;"><u>STEPS</u></p> <p>1. R.A.206/2019 2. R.A.39/2021 3. R.A.42/2021</p> <p style="text-align: center;"><u>APPEARANCE OF PARTY</u></p> <p>4. R.A.224/2020 5. Misc.22/2021</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>6. Misc.9/2021 7. R.A.21/2021 8. O.S.1/2021</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>9. EX.20/2021 10.EX.21/2021</p>	<p>11. EX.22/2021 12. EX.23/2021 13. EX.24/2021 14. EX.25/2021 15. EX.26/2021 16. EX.27/2021 17. Misc.67/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>18. R.A.34/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>19. M.A.100/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>20. CrI.Misc.1025/2021</p>


12.7.2021
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 13.07.2021

(As per modified SOP dated 08.07.2021)

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. EX. 93/2019	1. S.C. 18/2017
2. Ref. 8/2021	2. Crl.A. 49/2015
3. Ref. 6/2016	3. Crl.A. 50/2015
4. I.D. 9/2016	4. Crl.A. 25/2018
5. I.D. 10/2016	5. Crl.R.P. 60/2018
6. I.D. 11/2016	6. S.C. 133/2020
7. I.D. 12/2016	7. Crl.Misc. 990/2021
8. I.D. 13/2016	8. Spl.C. 219/2017
9. I.D. 18/2016	9. Spl.C. 220/2017
10. Ref. 10/2018	10. Spl.C. 221/2017
11. Ref. 21/2018	11. S.C. 61/2014
12. R.A. 436/2012	12. S.C. 160/2016
13. I.D. 8/2015	13. S.C. 14/2018
14. R.A. 105/2015	14. S.C. 72/2019
15. I.D. 12/2017	15. Spl.C. 158/2019
16. R.A. 116/2017	16. S.C. 303/2019
17. R.A. 151/2017	17. S.C. 341/2019
18. Misc. 31/2018	18. S.C. 100/2020
19. Crl.Misc. 1901/2017	19. Crl.Misc. 1052/2021
20. S.C. 30/2018	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru**Cause List -13.07.2021**

Sl	Case No.	Stage
MORNING SESSION		
1	Spl. Case 53/2013	Evidence
2	Spl. Case 63/2013	Evidence
3	Spl. Case 67/2013	Evidence
4	Spl. Case 8/2014	Evidence
5	Spl. Case 31/2014	Evidence
6	Spl. Case 56/2014	Evidence
7	Spl. Case 120/2014	Evidence
8	Spl. Case 172/2014	Evidence
9	Spl. Case 198/2014	Evidence
10	Spl. Case 97/2015	Evidence
11	Spl. Case 66/2016	Evidence
12	Spl. Case 213/2016	Evidence
13	Spl. Case 72/2017	Evidence
14	Spl. Case 86/2017	Evidence
15	Sjpl. Case 107/2017	Evidence
16	Spl. Case 337/2017	Evidence
17	Spl. Case 355/2017	Evidence
18	Spl. Case 213/2018	Evidence
19	Spl. Case 271/2018	Evidence
20	Spl. Case 323/2018	Evidence

AFTERNOON SESSION		
21	Spl. Case 360/2018	Evidence
22	Spl. Case 389/2018	Evidence
23	Spl. Case 85/2019	Evidence
24	Spl. Case 210/2019	Evidence
25	Spl. Case 217/2019	Evidence
26	Spl. Case 249/2021	HBC
27	Spl. Case 214/2018	Charge
28	Spl. Case 114/2020	Charge
29	Spl. Case 116/2020	Charge
30	Spl. Case 249/2020	Charge
31	Spl. Case 329/2020	Charge
32	Sjpl. Case 37/2009	Await report
33	Spl. Case 80/2017	Await report
34	Spl. Case 115/2019	Await report
35	Spl. Case 207/2020	HBC
36	Spl. Case 228/2020	HBC
37	Spl. Case 73/2013	NBW to accused
38	Spl. Case 163/2015	NBW to accused
39	Spl. Case 394/2020	FDT
40	Spl. Case 505/2020	FDT

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 13-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>STEPS</u></p> <p>1. R.A.169/2018 2. R.A.170/2018 3. M.A.37/2019 4. M.A.134/2020 5. R.A.29/2021</p> <p align="center"><u>NOTICE</u></p> <p>6. R.A.238/2020 7. M.A.52/2021 8. R.A.88/2021</p> <p align="center"><u>EVIDENCE</u></p> <p>9. M.C.138/2020 10. M.C.126/2020</p>	<p align="center"><u>EVIDENCE</u></p> <p>1. SC.264/2018 2. SC.296/2018 3. SC.32/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>4. SC.112/2013</p> <p align="center"><u>HEARING</u></p> <p>5. SC.114/2021 6. CRL.A.9/2021</p> <p align="center"><u>DEFENCE EVIDENCE</u></p> <p>7. SC.227/2018 8. SC.279/2018</p> <p align="center"><u>CHARGE</u></p> <p>9. SC.166/2019 10. SC.84/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>11. R.A.125/2019</p> <p align="center"><u>ORDER</u></p> <p>12. M.C.268/2020 13. M.A.56/2021</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>14. R.A.59/2019 15. M.C.3/2021</p> <p align="center"><u>COMPLIANCE</u></p> <p>16. R.A.83/2021</p> <p align="center"><u>OBJECTIONS</u></p> <p>17. MISC.58/2019 18. MISC.59/2019 19. R.A.58/2021 20. M.A.57/2021 21. M.A.58/2021</p>	<p align="center"><u>ORDER</u></p> <p>11. CRL.R.P.23/2021 12. CRL.R.P.24/2021 13. CRL.MISC.1026/2021 14. CRL.MISC.1030/2021</p> <p align="center"><u>HBC</u></p> <p>15. SC.106/2020 16. SC.115/2021</p> <p align="center"><u>FDT</u></p> <p>17. SC.246/2018 18. SC.283/2018 19. SC.58/2019</p>

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

(Signature)
12/7/2021

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 13.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 110/2014 2) R.A. 111/2014 3) M.C. 245/2020 4) R.A. 107/2016 5) A.S. 2/2017 6) M.A. 10/2019 7) M.A. 18/2019 8) M.A. 36/2019</p> <p><u>Evidence:</u> 9) SC 37/2014 10) SC 83/2014 11) SC 131/2014 12) SC 243/2014 13) SC 245/2014 14) SC 30/2015 15) SC 42/2015 16) SC 124/2015 17) SC 164/2015 18) SC 72/2016 19) SC 185/2016</p> <p><u>Cross Examination of P.W.:</u> 20) R.A. 90/2018</p>	<p><u>Steps:</u> 21) R.A. 74/2018 22) Misc. 75/2018 23) P & SC 18/2019 24) EX 71/2019 25) R.A. 219/2019</p> <p><u>Objection:</u> 26) R.A. 219/2016 27) EX 53/2017 28) Misc. 25/2020 29) I.C. 2/2020</p> <p><u>To hear:</u> 30) FDP 3/2014 31) SC 239/2014</p> <p><u>HBC:</u> 32) SC 211/2017 33) SC 8/2020 34) SC 97/2021</p> <p><u>Objections:</u> 35) CrI.Misc. 1048/2021 36) CrI.Misc. 1032/2021</p> <p><u>Argument:</u> 37) SC 306/2019</p> <p><u>Orders:</u> 38) CrI.Misc. 1016/2021 39) SC 119/2021 40) CrI.Misc. 996/2021 41) CrI.Misc. 1003/2021 42) CrI.Misc. 1004/2021 43) CrI.Misc. 1016/2021</p>

Sd/-
VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 13.07.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS

OFFICE OBJECTION

OBJECTION

1 RA 106/2018
2 MA 49/2019

11 P&SC 25/2021

1 CrI.M. 1044/2021

2 CrI.M. 1053/2021

STEPS

3 CrI.M. 1064/2021

EVIDENCE

12 CRL.A. 89/2018

3 MC 48/2020

ORDER

4 G&WC 10/2017

EVIDENCE

4 MC 256/2020

5 P&SC 23/2018

13 SC 36/2018

14 SC 39/2021

ORDER

ARGUMENTS

5 SC 78/2017

6 MC 47/2020

313 STATEMENT

7 RA 178/2016

15 SC 149/2015

AWAIT REPORT

AWAIT NOTICE

8 EX 2/2019

16 CRL.RP 98/2017

FURTHER EVIDENCE

9 MA 55/2017

10 MC 202/2020

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 13-07-2021

Morning Session

<u>Civil</u>	<u>Criminal</u>
1. OS. 2/2019	1. SC. 79/2017
2. G AND WC. 21/2019	2. SPL. C. 51/2015
3. R.A. 146/2015	3. SC. 118/2018
4. M.A. 77/2020	4. SC. 102/2019
5. R.A. 23/2019	5. SPL. C. 203/2020
6. M.A. 60/2020	6. SC. 153/2020
7. R.A. 43/2020	7. SC. 60/2019
8. G AND WC. 24/2020	8. SC. 59/2015
9. M.A. 45/2019	9. SC. 61/2018
	10. SC. 194/2018
	11. SPL. C. 110/2019
	12. SPL. C. 2/2013
	13. SPL. C. 55/2013
	14. SPL. C. 237/2016

Afternoon Session

<u>Civil</u>	<u>Criminal</u>
1. RA. 22/2015	1. CRL. A. 34/2020
2. RA. 28/2015	2. CRL. A. 43/2020
3. RA. 114/2018	3. SC. 330/2018
4. MISC. 63/2019	
5. RA. 11/2019	
6. P AND SC. 20/2021	
7. RA. 157/2015	
8. P AND SC. 13/2020	

e : 12-07-2021.
e : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)**

MORNING SESSION DATED : 13.07.2021

MORNING SESSION

AFTERNOON SESSION

Sl No.	Case No	Stage	Sl No.	Case No	Stage
1	Com OS 44/2020	Evidence	1	Com OS 143/2020	Hearing
2	Com OS 107/2020	Evidence	2	Com OS 181/2020	Hearing
3	Com OS 304/2020	Evidence	3	Com OS 92/2021	Hearing
4	Com OS 52/2021	Evidence	4	Com OS 459/2021	Hearing
5	Com OS 54/2021	Evidence	5	Com OS 871/2021	Hearing
6	Com OS 73/2021	Evidence	6	Com OS 109/2020	Arguments
7	Com OS 167/2021	Evidence	7	Com OS 110/2020	Arguments
8	Com OS 283/2021	Evidence	8	Com OS 27/2020	Hearing
9	Com OS 364/2021	Evidence	9	Com OS 888/2021	Written statement
10	Com OS 477/2021	Evidence	10	Com OS 137/2021	To hear
11	Com OS 530/2021	Evidence	11	Com OS 305/2020	compliance
12	Com OS 588/2021	Evidence	12	Com OS 116/2021	compliance
13	Com OS 598/2021	Evidence	13	Com OS 279/2021	compliance
14	Com OS 710/2021	Evidence	14	Com OS 585/2021	compliance
15	Com OS 933/2021	Evidence	15	Com OS 56/2021	Written statement
16	Com Misc. 220/2021	Evidence	16	Com OS 567/2021	Written statement
17	Com AA 19/2021	Arguments	17	Com OS 648/2021	Written statement
18	Com OS 30/2021	Chief examination of PW	18	Com OS 854/2021	objection
19	Com OS 702/2021	Cross examination of PW	19	Com OS 877/2021	Written statement
20	Com OS 25/2020	Objection	20	Com OS 887/2021	Written statement
			21	Com OS 9/2021	judgment
			22	Com OS 10/2021	judgment


X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I
(SPECIAL COURT FOR TRIAL OF CASES FILED**

Cause List Dated 13-07-2021

Morning Sessions	Afternoon Sessions
SUMMONS	Evidence
1) SPL.C 96/2017	10) SPL.C 70/2018
	11) SPL.C 388/2018
NOTICE	12) SPL.C 301/2019
2) SPL.C 236/2021	
	CALL ON
Evidence	13) SPL.C 385/2018
3) SPL.C 2/2015	
4) SPL.C 43/2015	Charge
5) SPL.C 181/2015	14) SPL.C 457/2019
6) SPL.C 93/2017	
7) SPL.C 99/2017	HBC
8) SPL.C 111/2017	15) SPL.C 47/2021
9) SPL.C 510/2017	